

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2277
ANSWERED ON:09.03.2000
CRISIS OF DRINKING WATER
Y.S. VIVEKANANDA REDDY

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Andhra Pradesh Government have requested the Union Government to sanction more funds for the drinking water crisis for the drought hit districts;
- (b) if so, the details thereof; and
- (c) the details of efforts being made by both the Union Government and State government to help the drought hit areas?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT

(SHRI A. RAJA)

(a), (b) & (c): Assistance is provided to States every year from the Calamity Relief Fund (CRF) for undertaking immediate relief measures in the wake of natural calamities. For 1999-2000, Andhra Pradesh has an allocation of Rs.143.59 crore under CRF which includes Central share of Rs.107.69 crore. The entire Central share has been released to the State. Further, in addition to CRF, assistance is considered from the National Fund for Calamity Relief (NFCR) for calamities of rare severity only in accordance with a set procedure. During 1999-2000, the Government of Andhra Pradesh had submitted a Memorandum seeking assistance of Rs.720.36 crore from the NFCR which, inter-alia, included requirement of Rs.302.50 crore for drinking water supply. The National Calamity Relief Committee (NCRC) under the Chairmanship of Union Agriculture Minister considered the request of the State Government and approved a total assistance of Rs.75.36 crore from the NFCR in the wake of drought, which includes the requirement for drinking water supply also, for release to the State Government by the Ministry of Finance in due course.

Rural Drinking Water Supply is a State subject. State Governments have been implementing Rural Water Supply Programmes under the State Sector Minimum Needs Programme (MNP). The Central Government supplements the efforts of the State Governments by providing Central assistance under the Accelerated Rural Water Supply Programme (ARWSP).

During the year 1999-2000 an amount of Rs. 125.34 crore has been released to Andhra Pradesh for carrying out activities under the ARWSP. An amount of Rs.38.05 crore has been released to Andhra Pradesh during 1999-2000 for implementation of on-going Sub-Mission projects to provide safe drinking water in quality affected habitations.

Details regarding the efforts being made by the Andhra Pradesh Government to help the drought hit areas are being obtained and will be laid on the Table of the House.